



Connect 2 Regulate – An Open Regulation Initiative by RBI

The Reserve Bank has been following a multi-pronged consultative process in framing its regulations, which *inter alia* includes examination of references received from members of the public, the academia and other stakeholders including Regulated Entities (REs) from a regulatory point of view, ideation on regulatory matters with REs, setting up working groups / committees for review / discussions on important emerging regulatory issues, seeking written feedback on draft regulations, direct engagement with stakeholders to gauge readiness and acceptability of regulations, etc.

The initiative 'Connect 2 Regulate' aims to broaden the involvement of members of the public and other stakeholders in policy formulation, and to take another pro-active step in the direction of making regulatory environment more consultative. It provides an opportunity to members of the public, the academia and other stakeholders to share their ideas, inputs, feedback, or suggestions, in any form, including case studies, concept notes, etc., on the topics announced by the Reserve Bank from time to time. It will cover the entire spectrum of the regulation making, ranging from specific consultation on the proposed regulations to open-source regulatory ideation.